

Date	Wagons of Cement left unremoved
18-7-81	55
19-7-81	40
20-7-81	38
21-7-81	41
22-7-81	41
23-7-81	8
24-7-81	15
25-7-81	20
26-7-81	42
27-7-81	32
28-7-81	47
29-7-81	13
30-7-81	5½
31-7-81	45

**Persons detained and released under
National Security Act**

457. SHRI N. E. HORO:

SHRI PIUS TIRKEY:

SHRI VIJAY KUMAR YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the details regarding the number of persons, State-wise detained and released under the National Security Act, during last four months;

(b) whether Central Government have made any assessment regarding the use of the law in this regard;

(c) if so, whether Government propose to repeal this enactment;

(d) whether some orders in a number of cases were not found in order regarding detention passed by district magistrates of police commissioners or were defective in several respects; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):

(a) The information is being collected and will be laid on the Table of the House.

(b) Yes, Sir. Use of the provisions of the Act is reviewed from time to time.

(c) No, Sir.

(d) and (e). The information is being collected and will be laid on the Table of the House.

**Liquidation of dacoits gangs in M.P.
and U.P.**

458. SHRI MADHAVRAO SCINDIA:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken during the past three months to liquidate the gangs of dacoits operating inter-State in Madhya Pradesh, U.P. and areas around;

(b) the details of the gangs operating in the area; and

(c) the success achieved in liquidating the gangs?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):
(a) to (c). The information is being collected and will be laid on the Table of the House.

Scheme for improvement of Jails

459. SHRI MOHAMMAD ASRAR
AHMAD:

SHRI CHIRANJI LAL
SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have formulated any scheme for the improvement of Jails in India and whether the State Governments have been asked to implement the suggestions made by the Central Government;

(b) what are those suggestions which Government have made to the State Governments; and

(c) when these suggestions were sent to the respective State Governments and whether the State Governments have taken steps to implement (State-wise)?